

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.16
C.A.No.51 & 76/2023
C.P. No.63/BB/2023**

IN THE MATTER OF:

M/s. Axis Trustee Services Ltd. ... Petitioner
Vs.
M/s. Aubergine Properties Pvt. Ltd. & another ... Respondents

Order under Section 59 of Companies Act, 2013

Order delivered on 08.02.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Ms. Anupama Hebbar
For the Respondent : Ms. Aparna Hiremath

ORDER

1. Heard the Ld. Counsels for the Petitioner and the Respondent.
2. List the case before the Regular Bench on **07.03.2024**. In the meanwhile, interim Order dated 27.06.2023 is extended till the next date of hearing.

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)
Anishma

-Sd-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)